

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3612/252/HDB/2017
NAME OF THE COMPANY	VAV Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	VAV Management Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GSLN GUPTA	PCS	9849989328	GSLN GUPTA 9/11/2017

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Shri GSLN Gupta, Ld. PCS for Petitioner.

The Ld. Counsel for Petitioner submits that objections are already complied with but nothing is available on records, regular number is yet to be allotted.

Case is posted to 23-11-2017.


Member (T)


Member (J)